

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3465
ANSWERED ON:15.05.2006
ENVIRONMENT REPORTS SHRIUDAY SINGH
Singh Shri Uday

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government has asked various States to prepare regular environment reports to check pollution;
- (b) if so, the details of the States which have submitted their reports to the Union Government;
- (c) whether the Union Government has taken any further action on such environment reports; and
- (d) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) A scheme namely, `State of Environment (SOE) Reporting System in India is being implemented during the Tenth Five Year Plan.
- (b) The States/UTs which have submitted State of Environment Reports are: Andhra Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Gujarat, Haryana, Jharkhand, Kerala, Madhya Pradesh, Manipur, Mizoram, Meghalaya, Nagaland, Orissa, Pondichery, Punjab, Rajasthan, Tamil Nadu, Uttranchal and West Bengal.
- (c) and (d): The State of Environment Report provides an overview of the environmental scenario to the States/UTs for their policy formulation, decision making and integration of environmental considerations in socio-economic planning. In the long run, the Report would help States/UTs to know the changes occurred on a particular environmental index and their possible causes and also help in initiating the precautionary and corrective measures including preparation of the action plan for the conservation of the rich biodiversity, control and abatement of pollution besides managing the natural resources for sustainable development.